

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 245 of 2015 & IA-398 of 2015

Dated : **17th May, 2016**

Present : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

The Tata Power Company Ltd. (D) **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur, Mr. Vishal Anand and
Ms. Nishtha Kumar

Counsel for the Respondent(s) : Mr. Raunak Jain
Mr. D.V.Raghuvamsy for R-1

ORDER

This Appeal, being Appeal No.245 of 2015, is a **Part-Heard** appeal. Mr. Buddy A. Ranganadhan, learned counsel for the Respondent No.1 was to argue the matter today but it has been reported on his behalf that he is busy in some other matters.

Today, this appeal is fixed for arguments of Respondent as well as rejoinder submissions of the Appellant. Considering, the personal difficulty of the counsel for the Respondent, post this appeal for arguments of the parties on **19th May, 2016**.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

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